

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 12.08.2021 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH) (Ins) No. 185/2021	Arul Prasad Senniappan V Viprah Technologies Private Limited	P. J. Rishikesh P J Sriganesh Agil Vatachalam	
2.	Comp App (AT)(CH) (Ins) No. 186/2021	M Gagan Bothra V Senthil Kumar & anr	Gagan Bothra	
3.	Comp App (AT)(CH) (Ins) No. 187/2021	Udayakumar V Jindal Steels & Anr	DO Kaviya Nathan Devasenapathi Rajeswaran	

For Admission (after notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App. (AT) (CH) (Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others	Dr. B. Manoj Kumar	TSN Raja R1
5.	Comp App. (AT) (Ins) No. 41/2021/TR	Amaravathi Textils Private Limited Vs VBC Industries Limited & others	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annesh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 3
6.	Comp App. (AT) (Ins) No. 59/2021/TR	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini For R 2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
7.	Comp App. (AT) (Ins) No. 66/2021/TR	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa - R1(RP) Som Raj Choudhury – R2

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA No. 9/2021 (Comp App (AT) (Ins) No 813/2020)	Logwell Logistics and Aviation Services (OPC) P Ltd V Velankani Electronics P Limited	Ms. Madhurika Ray Uddaym Mukherjee	Ajay Kumar M
9.	TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors	Sushil Sarayu	Ayush Gupta Praveen R – R1 Anannya – R2 Ragini Gupta

10.	TA No. 30/2021 (Comp App (AT)) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta
11.	TA No. 31/2021 (Comp App (AT)) (Ins) No 443/2020)	B. Akhildandeswari V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta
12.	TA No. 32/2021 (Comp App (AT)) (Ins) No 444/2020)	S. Rani V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta
13.	TA No. 33/2021 (Comp App (AT)) (Ins) No 445/2020)	P. Krishnamoorthy V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta
14.	TA No. 34/2021 (Comp App (AT)) (Ins) No 454/2020)	Sai Trading and Interiors V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta
15.	TA No. 35/2021 (Comp App (AT)) (Ins) No 455/2020)	Themes Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta
16.	TA No. 36/2021 (Comp App (AT)) (Ins) No 457/2020)	G. Balaji V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta
17.	TA No. 37/2021 (Comp App (AT)) (Ins) No 470/2020)	Sai Enterprises V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr	Madhusmita Bora	Anannya R2 Ragini Gupta

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For Assistance,

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2.Court Officer - **PH No. : 044-2888 0450**

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By the order of Hon'ble Member (J)

(Chennai Bench)